

**PROCEEDINGS OF THE PRL.DISTRICT AND SESSIONS JUDGE,
RANGA REDDY DISTRICT AT L.B.NAGAR**

Present: **Smt. Renuka Yara** ,
Prl. District and Sessions Judge,
Ranga Reddy District.

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Sub: **PUBLIC SERVICES** – TJMSS Rules, 2018 – Promotions to certain Superintendents, as Senior Superintendent (Category-2) as per revised TJMSS Rules, 2018 – Transfers and Postings – Orders – Issued.

Ref: 1.This Courts Office Note, dated 01.09.2020.
2.This Courts Lr.Dis.No.3055/2020, dated 01.09.2020.
3.G.O.Ms.No.29 Law Department, dated 18.05.2018.
4.This Courts Office Note, dated 10.09.2020.

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PROCEEDINGS DIS.NO. 3260 /ADMN/PR No.209/2020 DATED: 11 .09.2020

The Principal District and Sessions Judge, Ranga Reddy District, is pleased to order the temporary promotions, Posting and Transfers of Superintendents as Senior Superintendents (Category-2) in terms of the revised T.J.M.S.S. Rules, 2018:-

ORDER:

I

Smt. T. Swarnalatha, Superintendent (Category-3), II Additional Junior Civil Judge-cum-XXII Additional Metropolitan Magistrate's Court, Cyberabad at Medchal, is temporarily promoted as Senior Superintendent (Category-2) in terms of the revised T.J.M.S.S Rules, 2018 and she is posted as Senior Superintendent (Category-2) in the Court of the I Special Sessions Judge for Fast Tracking the cases relating to Atrocities against women-cum-XVII Additional District & Sessions Judge, R.R.District at L.B.Nagar, in the post kept vacant. On her joining duty in the said Court, she is deputed to work in the Court of VIII Additional Senior Civil Judge, R.R.District at L.B.Nagar, until further orders.

II

Smt. K.S. Shashikala, Superintendent (Category-3), III Additional Junior Civil Judge-cum-XXIII Additional Metropolitan Magistrate's Court, Cyberabad at Medchal, is temporarily promoted as Senior Superintendent (Category-2) in terms of the revised T.J.M.S.S Rules, 2018 and she is posted as Senior Superintendent (Category-2) in the Court of the II Special Sessions Judge for Fast Tracking the cases relating to Atrocities against women-cum-XVIII Additional District & Sessions Judge, R.R.District at L.B.Nagar, in the post kept vacant. On her joining duty in the said Court, she is deputed to work in the Court of I Additional Senior Civil Judge, R.R.District at L.B.Nagar, until further orders.

III

Sri P. Atchuta Kumar, Superintendent (Category-3), Judicial Magistrate of First Class Special (Mobile) PCR Act, Ranga Reddy District-cum-VI Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate's Court, Cyberabad at L.B.Nagar, is temporarily promoted as Senior Superintendent (Category-2) in terms of the revised T.J.M.S.S Rules, 2018 and he is posted as Senior Superintendent (Category-2) in the Court of the Senior Civil Judge, Vikarabad, R.R.District, in the post kept vacant.

IV

Sri P. Venkateshwar Goud, Superintendent (Category-3), II Additional Junior Civil Judge-cum-XIX Additional Metropolitan Magistrate's Court, Cyberabad at Malkajgiri, is temporarily promoted as Senior Superintendent (Category-2) in terms of the revised T.J.M.S.S Rules, 2018 and he is posted as Senior Superintendent (Category-2) in the Court of the XV Additional District & Sessions Judge, at Kukatpally R.R.District (Vice Sri C. Narahari Reddy, Senior Superintendent Transferred).

V

Sri C. Narahari Reddy, Senior Superintendent, XV Additional District & Sessions Judge's Court, at Kukatpally, R.R.District, is transferred and posted as Senior Superintendent to work in the Court of II Additional District & Sessions Judge, R.R.District at L.B.Nagar, in the post kept vacant.

- i) The Superintendents now promoted as Senior Superintendents (Category-2) No. I to IV are informed that their promotions are purely on a temporary basis and liable to be reverted for their unsatisfactory performance, etc.

The Presiding Officers concerned are hereby directed to relieve the above individuals with a direction to join duty in the promotional post / new places of postings / deputation, by handing over the complete charge held by them to the individuals as ordered by the Presiding Officer concerned on or before

16.09.20

The joining of the above individuals may be intimated to this Court.

Syara
11/9/20
Pr. District and Sessions Judge,
Ranga Reddy District
Pr. District and Sessions Judge,
Ranga Reddy Dist.

To
The Individuals Concerned

Copy to:

1. The II Addl. District & Sessions Judge, R.R.District at L.B.Nagar.
2. The XV Addl. District & Sessions Judge, R.R.District at Kukatpally .

3. The XVII Addl. District & Sessions Judge, R.R.District at L.B.Nagar.
4. The XVIII Addl. District & Sessions Judge, R.R.District at L.B.Nagar.
5. The I Additional Senior Civil Judge, R.R.District at L.B.Nagar,
6. The VIII Additional Senior Civil Judge, R.R.District at L.B.Nagar,
7. The Senior Civil Judge, Vikarabad, R.R.District.
8. The VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar.
9. The XIX Additional Metropolitan Magistrate Cyberabad at Medchal.
10. The XXII Additional Metropolitan Magistrate, Cyberabad at Medchal.
11. The XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal.
12. The District Treasury Officer, Ranga Reddy District.
13. The Sub-Treasury Officer, Hayathnagar, Ranga Reddy District.
14. The Sub-Treasury Officer, Vikarabad, Ranga Reddy District.
15. Spare Copy.

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